

920
5/110

**HIGH COURT OF DELHI: NEW DELHI
SHERSHAH ROAD, NEW DELHI-110003**

OUT-AT-ONCE

No. /DHC/GAZ.IIB/G-8/DSLISA/2024

Dated:

From:

The Registrar General,
High Court of Delhi,
New Delhi.

To,

The Principal District & Sessions Judge
-cum-Spl.Judge (PC Act)(CBI),
Rouse Avenue Court Complex,
New Delhi.



Sub.: Appointment of Sh.Rajeev Bansal, DHIS, as Member Secretary, Delhi State Legal Services Authority, on deputation basis.

Madam,

I am directed to forward herewith a copy of order dated 03.10.2024 issued by the Special Secretary (Law, Justice & L.A.), Govt. of NCT of Delhi, on the above subject, and to request you to relieve Sh.Rajeev Bansal, DHIS, so as to enable him to join as Member Secretary, Delhi State Legal Services Authority, on deputation basis, with immediate effect.

1346
2348

Yours sincerely,

(Rakesh Kumar)
Deputy Registrar (Gaz.IIB)
for Registrar General

Encl.: As above 5773-5777
Endst.No. /DHC/GAZ.IIB/G-8/DSLISA/2024

Dated: 04/10/2024

Copy forwarded for information and necessary action to:-

1. The Special Secretary (Law, Justice & L.A.), Govt. of NCT of Delhi, Department of Law, Justice and L.A., 8th Level, C-Wing, Delhi Secretariat, I.P.Estate, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Special Secretary, Delhi State Legal Services Authority, Rouse Avenue District Court Complex, New Delhi, alongwith copy of Order No.F.6/10/2024-Judl./Suptlaw/1787-1794 dated 03.10.2024.
4. Joint Registrar (Gazette-IA), Delhi High Court, New Delhi.
5. Joint Registrar (Gazette-IB), Delhi High Court, New Delhi.

(Sandeep Kumar)
Administrative Officer(I)(Gaz.IIB)

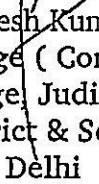
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. F.5 (1)/2024/57744 - 57766 Dated, Delhi the 10th OCT 2024

Sub:- Appointment of Sh. Rajeev Bansal, DHJS as Member Secretary, Delhi State Legal Services Authority, on deputation basis .

Copy forwarded for information and necessary action to :-

1. The Officer In-Charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English), I.T Cell and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
3. The Branch Incharge, Care-taking Branch, Tis Hazari, Courts, Delhi.
4. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
5. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
6. The Reader to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
7. The 'LAYERS' Section, for uploading on 'LAYERS'.


(Mukesh Kumar Gupta)
District Judge (Commercial Court)-07/
Officer In-charge, Judicial Branch (Central)
For Principal District & Sessions Judge (HQs)
Delhi